

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT NO.III

CP-232/2013

IN THE MATTER OF:

M/s. Sarja Raj Textiles (P) Limited & Anr.

— PETITIONER

SECTION :

Under Section 391 & 394

Order delivered on 28.7.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/applicant : Ms. Alka Srivastava, Advocate

For the Respondents : -

ORDER

Due to paucity of time arising out of Special Bench sitting, despite the Counsel for the parties being present, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 09.8.2017.



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
28.7.2017